

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in  
Appeal No. 21 of 2013**

**Dated : 29<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Narayanpur Power Co. Ltd.**

**.... Review Petitioner(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Ors.**

**.... Respondent (s)**

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,  
Sr. Adv.  
Mr. Venkatakrishna Kunduru  
Mr. D.J. Basu**

**Counsel for the Respondent(s): Mr. S.S. Naganand , Sr.Adv.  
Mr. Raghavendra,  
Mr. A.M.Shodhan Babu**

**ORDER**

We have heard Learned Senior Counsel for the Parties. Written Submissions have been filed by the Review Petitioner after serving copy on the other side.

**Order is Reserved.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*pr/kt*